

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA/021/756/2018

Date of Order: 04.09.2018

Between:

1. Dr. S. Mohan Babu,
Sr. CMO (SAG), aged about 62 years,
S/o. Sh. Songa Nasaraiah,
CGHS, Kendriya Swasthya Bhawan,
Prakashnagar, Begumpet,
Hyderabad – 500 016
Telangana.
2. Dr. P.V.S.Prabhakara Rao,
S/o. Sh. Polinati Veeraju,
Sr. CMO (SAG),
Wellness Centre-I,
Charminar,
Hyderabad – 500 024.

... Applicants

AND

1. Union of India through
the Secretary,
Ministry of Health and Family Welfare,
Government of India,
Nirman Bhawan,
New Delhi.
2. Ministry of Personnel, Public Grievances
and Pensions, Govt. of India,
Department of Personnel & Training,
through its Secretary,
North Block,
New Delhi.
3. Additional Director,
CGHS, Hyderabad.

.....Respondents

Counsel for the Applicants
Counsel for the Respondents

: Mr. P. Ratnam
: Mrs. K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MR. B.V. SUDHAKAR, ADMIN. MEMBER

ORAL ORDER

(Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

Both side learned counsel present.

2. Learned counsel appearing for the Applicants seeks permission to withdraw the O.A. He is permitted to do so. Accordingly, the O.A. is dismissed as withdrawn. No costs.

**(B.V. SUDHAKAR)
ADMN. MEMBER**

**(JUSTICE R. KANTHA RAO)
JUDL. MEMBER**

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